THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RE-SEARCH AND DEVELOPMENT (SHRI ARUN SINGH): (a) and (b) Ihe Project Definition Phase ol' the LCA programme.is currently under progress. The extent of participation by National Aeronautical Agencies and Public/ Private Sector Industries in areas technology/deappropriate of sign/production shall be identifiedduring this phase.

## Assistance to Tripura Government in tackling problem of Bangladesh refugees

27. SHRI MOSTAFA BIN QUASEM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether more than 17 thousand Bangladeshi refugees had come to Tripura recently as reported in 'Bharat Katha' on 28th June, 1986;

(b) if so, the details of the number of refugees who have come to Tripura during the last six months, monthwise; and

(c) what are the details of the action taken by the Centre to help the State Government to tackle the situation'.'

THE MINISTER OF STATU IN 1 HE DEPARTMENT OF STATES (SHRI GHULAM NABI AZAD): (a) and ib) The recent influx of Bangladeshi refugees started on 29-4-1986. Since then 18,399 tribal refugees have entered into Tripura upto 14-7-1986. The monthwisg break-up is: —

		Pr	grov	iv Tital:
April : 1470	,			
M=y : 8066				9536
June : 8454				17990
July : 409				
(upt) = 14.7.86)	÷	÷		18399

(c) The strength of BSF has been increased to prevent further influx. An amount of Rs. 51 lakhs has been sanctioned to the Government of Tripura for meeting the expenditure on the maintenance of refugees.

## Financial and procedural irregularities in Kendriya Bhandar

28. SHRI J. P. GOYAL: WUI the PRIME MINISTER be pleased to refer to the reply to Unstarred Question 1844 given in the Rajya Sabha on 13th March, 198C regarding financial and procedural irregularities in Kendriya Bhandar and state:

(a) whether the C.B.I, has since completed the investigations and submitted its report;

(b) ii :: o. when;

what are the findings of the C.B.I, in the matter; and

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES ANDTENSIONS (SHRI BIREN SINGH ENGTI): (a) Yes, Sir.

(b) The report of the CBI was received towards the end of May, 1986.

(c.» The CBI has held responsible one Sales and Purchase Executive responsible for irregularities in placing orders without foho'wing the prescribed procedure.

(d) The Kendriya Bhandar has chargosheeted the officer and the disciplinary proceedings are in progress.

## Non-implementation of award of Industrial Tribunal by the F.C.I.

29. SHRT PAWAN KUMAR BAN-SAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased 'to state:

(a) whether there is any award of the Central Government Industrial Tribunal Chandigarh, against the Food Corporation of India which has not been implemented so far; and